

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF WAYS ESTATES LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Ways Estates Limited
2.	Date of incorporation of corporate debtor	31/12/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies for Bihar
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403BR2010PLC016413
5.	Address of the registered office and principal office (if any) of corporate debtor	Shiv Shankar Complex, Opp. Swadha Apartment, Asiyana Road, Patna – 800014, Bihar, India
6.	Insolvency commencement date in respect of corporate debtor	30/06/2022
7.	Estimated date of closure of insolvency resolution process	27/12/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar IBBI/IPA-002/IP-N00354/2017-2018/11004
9.	Address and e-mail of the interim resolution professional, as registered with the Board	'Ajjalok', Near Friends Colony Mor, Ashiana - Digha Main Road, Patna – 800025, Bihar, India cirp.waysestatesltd@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	'Ajjalok', Near Friends Colony Mor, Ashiana - Digha Main Road, Patna – 800025, Bihar, India cirp.waysestatesltd@gmail.com
11.	Last date for submission of claims	14/07/2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Financial Creditor – Real Estate
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. IP Rashmi Chhawchharia 2. IP Navin Gopalika 3. IP Uttam Kumar Agarwal
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> Physical Address: Shiv Shankar Complex, Opp. Swadha Apartment, Asiyana Road, Patna – 800014, Bihar, India

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ways Estates Limited on 30/06/2022.

The creditors of Ways Estates Limited, are hereby called upon to submit their claims with proof on or before 14/07/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only at the email id mentioned in entry No. 10. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional  
Date and Place:

: Ajay Kumar  
: 02/07/2022, Patna

